GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1090 TO BE ANSWERED ON 25TH JULY, 2025

SPECIAL SCHEMES FOR BETTER HEALTH SERVICES

†1090. SHRI RAM SHIROMANI VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is formulating any special schemes in order to bring improvement in health services, condition of hospitals and expansion of health services in the rural areas in Shravasti and Balrampur districts of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any special time-frame or set any targets for monitoring the implementation and progress of the above mentioned schemes;
- (d) if so, the time by which these targets are likely to be achieved;
- (e) whether there is any special scheme for bringing improvement in the level of health service in these districts; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) & (b): Public Health and hospital being a state subject, the primary responsibility for planning, implementing, maintaining and to set up adequate number of healthcare facilities as per requirement of that State Government. Under the National Health Mission, financial and technical support is provided to States/UTs to strengthen the public healthcare system based on proposals received from States/UTs in their Programme Implementation Plans (PIPs) within their resource envelop. Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms and available resources. The number of approvals granted to each State is referenced in the Record of Proceedings (RoPs) available at the below mentioned link: https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744

Further, States/UTs, including Uttar Pradesh, are provided the flexibility to propose initiatives in their **Program Implementation Plans (PIPs)** depending on their needs and gaps in public health facilities and thus strengthen the health system.

(c) to (f): The Government of India is making concerted efforts to strengthen healthcare facilities across the country, including in the State of Uttar Pradesh. As health is a state subject, the Ministry of Health & Family Welfare continues to extend its support to all States and Union Territories to enhance the healthcare facilities. The planning and implementation of healthcare schemes primarily fall under the jurisdiction of State Government. State Government may propose the new initiatives as per norms and their need. The Govt. of India after examination may sanction under NHM (PIP), PM-ABHIM, 15th Finance Commission as per norms and as proposed by the States/UTs. The implementation progress and performance of schemes are regularly monitored through regular review meetings, field visits conducted through NHM and through Common Review Mission (CRM).
